COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 217 OF 2014 & IA NO. 336 OF 2014

Dated: 05th March, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd.

... Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors.

. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Ms. Poorva Saigal

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1

Mr. Hemant Sahai

Ms. Meghana Aggarwal

Ms. Devika Chowdhary for R-29 to R-37

ORDER

Learned counsel appearing for the Respondent Nos.1 &.29 pray that some reasonable time may be granted to file their written submission in this Appeal.

Submissions made by the learned counsel appearing for the Respondents, at supra, are placed on record.

Learned counsel appearing for the Respondents are permitted to file his written submission on or before 09.03.2018, without fail, after serving copy to the learned counsel appearing for the opposite sides.

Re-list this matter for hearing on <u>12.03.2018</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Bn/pr